

एम एल ए रहे हैं उन को सी क्लास दिया जा रहा है, उन के साथ ठीक न्याय नहीं हो रहा है। श्री उपसेन जो हमारे दल के प्रदेश के अध्यक्ष हैं उनका पत्र आया है सुचेता जी के पास...

अध्यक्ष महोदय : जहां तक हाउस के मेम्बरो का सवाल है उसे मैं एग्जामिन करूंगा। जहां स्टेट का सवाल है, स्टेट से संबंधित मसला है, वह तो यहां नहीं आएगा।

श्री प्रकाश बीर शास्त्री : अध्यक्ष महोदय, मेरा निवेदन यह है कि अगर पार्लियामेंट का मेम्बर कहीं गिरफ्तार होता है और जेल में उसे सुविधाएं नहीं मिलती हैं तो उनको सुविधाओं के संबंध में चर्चा यहां चले उस में कोई बात नहीं है। लेकिन नेपाल के रास्ते लखीम पुर खीरो में जो हथियार आए हैं और कम्युनिस्ट पार्टी जो चीनियों के साथ मिल कर यहां बग़ावत करना चाहती थी, कैसे उसको बर्दाश्त किया जा सकता है ?

12.45 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of rule III of the Rule of Procedure and Conduct of Bussiness in the Rajya Sabha, I am directed to enclose a copy of the Indian Medicine Central Council Bill, 1970, which has been passed by the Rajya Sabha at its sitting held on the 5th August, 1970."

INDIAN MEDICINE CENTRAL COUNCIL BILL

AS PASSED BY RAJA SABHA

SECRETARY : Sir, I lay on the Table of the House the Indian Medicine Central

Council Bill, 1970, as passed by Rajya Sabha.

COMMITTEE ON PUBLIC UNDERTAKING

PAPER *Re.* FIFTY SEVENTH REPORT

SHRI M. B. RANA (Broach) : I big to lay on the Table a Statement showing replies to recommendations included in Chapter V of the Fifty Seventh Report of the Committee on Public Undertakings which were not furnished by Government in time for inclusion in the Report.

12.46 hrs.

RELEASE OF MEMBERS

[*Shri Kamla Misra Madhukar and Shri K. Eswara Reddy.*]

MR. SPEAKER : I have to inform the House that I have received the following telegram dated the 17th August, 1970, from the Superintendent of Jail, Motihari :—

"Shri Kamla Misra Madhukar, Member, Lok Sabha, released from custody on 17th instant."

I have also to inform the House that I have received the following wireless message dated the 17th August, 1970 from the Deputy Superintendent of Police, Proddatur :—

"On the 16th August, 1970, at about 11 A. M., Shri Y. Eswara Reddy, Member, Lok Sabha, led a batch of 41 persons from Neelapuram village with a view to occupy Reserve Forest *banjar* land near Neelapuram in Proddatur Taluk, in pursuance of land grab movement launched by Communist Party of India. However, Circle Inspector, Proddatur, followed by Tahsildar and forest officials rushed and arrested all of them under Section 151, Criminal Procedure Code. They were produced before J. S. C. M Proddatur, who released them on bail including Shri Y. Eswara Reddy, Member, Lok Sabha, after obtaining necessary sureties from them."